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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE)

.....

NEW DELHI: THE 21-4-95

NOTIFICATION
(INCOME-TAX)

S.O.No. In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies * Shri Sanatan Charan Sabha Lakshmi Narain Temple Trust, New Delhi * for the purpose of the said sub-clause for the assessment years 1989-90.

Sadhna Shanker
(SADHNA SHANKER)

UNDER SECRETARY TO THE GOVT. OF INDIA.

Notification No. 0754

(F.No. 197/98/94-ITA-I)

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi-